

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:
CENTRAL DISTRICT :DELHI

LINK ROSTER OF METROPOLITAN MAGISTRATES. (NI ACT) DIGITAL COURTS.

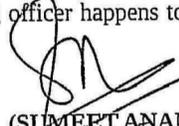
In supersession of Link Roster No. 8824-8848/CMM/Central/LR/2023 dated 11-09-2023, the following changes in the Link Roster of Ld. Metropolitan Magistrates, Digital Courts, NI Act, Central District are made with immediate effect.

Central District		
Sl. No.	Name of the MMs	Room No.
01	Ms. Pooja Suhag, MM (NI Act) Digital Court-01	204, Extn. Block
02	Ms. Manya, MM (NI Act) Digital Court-02	205, Extn. Block

Notes:

01. The Ld. MM (NI Act) Digital Court mentioned above at Sl. No. 02 shall work as Link MM of Officer mentioned at Sl. No. 01, and Ld. MM (NI Act) Digital Court mentioned at Sl. No. 01 shall work as Link MM of the Officer mentioned at Sl. No. 02. In the absence of both the Ld. MMs (Digital Courts) NI Act, the work of these Court shall be assigned to other Ld. Judicial Officers by the undersigned.

02. In order to avoid delay in regulation of court work, Ld. MMs shall issue instructions making it the responsibility of their respective Readers/Ahlmads/Stenos (in that order) to intimate directly to concerned Ld. Link MM by 10:15 AM positively on the date when the presiding officer happens to be on leave or is not available due to any reason.


(SUMEET ANAND)
Chief Metropolitan Magistrate
Central District, Tis Hazari Courts, Delhi

No. 758-782.....CMM/Central/LR/2024

Dated, Delhi the 23/01/24

Copy forwarded for information and necessary action to:

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through Ld. Principal District & Sessions Judge (HQ), Delhi)
02. The Ld. Principal District & Sessions Judge (HQ), Delhi.
03. The Ld. Principal District & Sessions Judges, all District, Delhi/New Delhi.
04. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
05. The Ld. CMMs, All Districts, Delhi/New Delhi.
06. The Ld. ACMMs/Metropolitan Magistrates, Central District, & Railway Court, Delhi.
07. The Secretary, Legal Service Authority, Central District, Delhi.
08. The Principal Magistrates, Juvenile Justice Boards-I, II & III, Delhi.
09. The Ld. Administrative Civil Judges, All Districts, Tis Hazari Courts, Delhi.
10. The Director of Prosecution, Delhi..
11. The Commissioner of Police, Delhi & DCPs of North and Central District, Delhi.
12. The Secretary Bar Association, THC/PHC/KKD/Rohini, Dwarka, Saket & Rouse Avenue Courts, Delhi/ New Delhi.
13. The I G Prisons, Tihar Jail, Delhi/ New Delhi.
14. The Superintendent Jail, New Delhi/Lock Up Incharge, Tis Hazari Courts, Delhi.
15. The Chief Law Officer, Tihar Jail, Delhi.
16. The Admn. Officer (J), Nazarat Branch/Filing O/o Ld. District & Sessions Judge, (HQ), Delhi.
17. For uploading on centralized web-site committee through LAYERS.
18. The Video conferencing R.No. 16, Tis Hazari Courts, Delhi
19. Cash Branch, Central District, Tis Hazari Courts, Delhi.
20. The Care Taking Branch, Central District, Tis Hazari Courts, Delhi.
21. Reader to Ld. CMM, Central District, Delhi.
22. Office file.


(SUMEET ANAND)
Chief Metropolitan Magistrate
Central District, Tis Hazari Courts, Delhi